

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ROC.No. 2126 /OP Cell/2018

Dated: 03.04.2018

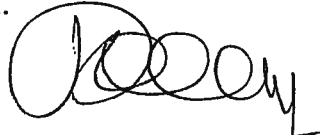
CIRCULAR

Sub: **Subordinate Courts** - Disposal of cases-Method of assessment of work of the Judicial Officers-Modification of Circular instructions dated 17.07.2017-Exemption in reduction of prescribed unit for exparte disposal and disincentive of 1/4th unit per case for disposal of post-2013 cases-Clarification-Regarding.

- Ref: 1) ROC.No.549/WRC/2012, dated 05.10.2012
2) ROC.No.549/WRC/2016, dated 17.03.2016
3) ROC.No.549/WRC/2016, dated 12.04.2016
4) ROC.No.10/Reg.Judl./2017 dated 31.05.2017
5) ROC.No.4213/OP Cell/2017 dated 17.07.2017
6) ROC.No.4213/OP Cell/2017 dated 23.08.2017
7) ROC.No.4213/OP Cell/2017 dated 07.09.2017
8) ROC.No.4213/OP Cell/2017 dated 18.09.2017

In partial modification of the Circular instructions in the reference 5th cited, the Hon'ble High Court is pleased to exempt the reduction in prescribed unit for passing exparte decree in respect of post-2013 cases. It is further clarified that the disincentive of 1/4th unit for disposal of post-2013 cases is proportionate to the unit available to each category. To illustrate, if 1/4th unit is prescribed for disposal of a case, 1/4th thereof is liable to be deducted as disincentive.

All the Judicial Officers are therefore, directed to follow the circular instructions issued earlier and the clarification now issued.


REGISTRAR (JUDICIAL)

3.4.18

To

All the Unit Heads in both the States of Telangana and Andhra Pradesh with a request to communicate the same to all the Judicial Officers in their Units.

Copy to

- 1) The Registrar General, High Court of Judicature at Hyderabad.
- 2) The Registrar (Vigilance), High Court of Judicature at Hyderabad.
- 3) The Registrar (Administration), High Court of Judicature at Hyderabad.
- 4) The Registrar, Information Technology-cum-Central Project Coordinator (for information and placing the circular in website)
- 5) The Section Officer, Statistics Section (for compilation)
- 6) The Section Officer, Special Officers' Section (for codification)